Cognizance on facts revealed by Headley

1879. SHRI BHARATKUMAR RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what cognizance Government has taken on the facts revealed by Headley, who is interrogated by NIA team in US, which has pointed the finger towards Pakistan's ISI;
- (b) whether Headley confirmed that Lashkar-e-Taiba terrorists carried out 26/11 Mumbai attack under the guidance of ISI;
- (c) whether Headley also named some higher serving officers of Pakistan Army who collaborated Lashkar terrorists in executing Mumbai attack; and
- (d) whether Government has asked Islamabad to take action against those Pakistani officers who were involved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) The Government has taken cognizance of facts revelaed by Headley and taken up this issue which is of vital security concern at various levels in the established bilateral fora. During the bilateral meetings of the Union Home Minister with the Pakistan Interior Minister, on the side lines of the third SAARC Conference of Interior/Home Ministers, the Union Home Minister, conveyed India's core concern on terrorism emanating from Pakistan, especially the Mumbai terrorist attack investigations and trial. He conveyed that since the trial was in Pakistan the real perpetrators, master mind and handlers should be brought to justice.

Foreigners outstaying in the country

1880. SHRI N.K. SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government is aware that there are a number of nationals from the First World Countries who have overstayed in India for various reasons in the past few years;
 - (b) if so, the details thereof;
- (c) whether the security agencies have been ignoring the illegal overstay of citizens from the developed countries which is posing threat to the nation; and